

15.33-1/2 hrs.

Title: Introduction of the Unorganised Workers (Provident Fund) Bill, 2002

SHRI SUSHIL KUMAR SHINDE (SOLAPUR): Sir, I beg to move for leave to introduce a Bill to provide for setting up of a provident fund for protection of the interests of unorganised workers in the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for setting up of a provident fund for protection of the interests of unorganised workers in the country and for matters connected therewith."

The motion was adopted.

SHRI SUSHIL KUMAR SHINDE : Sir, I introduce ** the Bill.

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** Introduced with the Recommendation of the President